

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

CP No.215/96 in OA 1431/95

New Delhi, this 9th day of January, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)
Hon'ble Shri S.P. Biswas, Member(A)

1. Shri Ram Prasad
s/o Shri Bansi
T-850, Rly. Colony, Kishanganj
Delhi
2. Run Singh
s/o Shri Jhandoo
Vill. & PO Harsana Kalam
Dt. Sonapat, Haryana
3. Ram Swarup
s/o Shri Thakai
Near Malarai Store
Shakurbasti, New Delhi

.. Applicants

(By Advocate Shri Yogesh Sharma)

Versus

Shri V.K. Aggarwal
General Manager
Northern Railway, New Delhi

.. Respondent

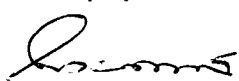
(By Advocate Shri R.L. Dhawan)


ORDER(oral)

Hon'ble Dr. Jose P. Verghese

Shri R.L. Dhawan, learned counsel appearing for the respondents submits that it will take some more time to give full benefits to the petitioner, on the basis of the order passed by this Tribunal in the OA. He seeks four months' time.

This CP is disposed of and the notice discharged with the direction that the respondents may pay all the dues to the petitioner within four months with 12% interest till the date of payment.


(S.P. Biswas)
Member(A)


(Dr. Jose P. Verghese)
Vice-Chairman(J)

/gtv/